

IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT-I, MUMBAI BENCH

ITEM No.36

C.P.(CAA)55/MB/2021 In C.A(CAA)1093/MB/2020

IN THE MATTER OF:

Oceanglobe Container Services (India) Private Limited

....Petitioner

Order under Section 230-232 of the Companies Act, 2013.

Order delivered on 29.07.2021

CORAM:

SH. BHASKARA PANTULA MOHAN
HON'BLE. ACTG. PRESIDENT

SH. NARENDRA KUMAR BHOLA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner :Adv. Hussain Dholkawalai/b. Khushroo Driver & Co.

ORDER

List on 16.09.2021.

Sd/-

(BHASKARA PANTULA MOHAN)
ACTG. PRESIDENT

Sd/-

(NARENDRA KUMAR BHOLA)
MEMBER (TECHNICAL)